

MC No. 120 of 2013
IN WP(C) No. 84 of 2013

28.10.2013

HON'BLE THE CHIEF JUSTICE

List this matter after two weeks along with WP(C)
No. 84 of 2013.

CHIEF JUSTICE

dev
28.10.13

WP(C) No. 84 of 2013

28.10.2013

HON'BLE THE CHIEF JUSTICE

Ms B Das, Advocate, for the writ petitioner prays for and is allowed further two weeks' time to file rejoinder affidavit to the affidavit-in-opposition filed on behalf of respondents No. 5, 6 and 7.

List after two weeks.

CHIEF JUSTICE

dev
28.10.13

WP(C) No. 173 of 2013

28.10.2013

HON'BLE THE CHIEF JUSTICE

Shri N Khan, Advocate, present for the writ petitioner.

Shri KP Bhattacharjee, Advocate, present for respondents No. 1, 2 and 3.

Notices issued to respondent No. 4 by Registered Post are not received back after service.

Learned counsel for the writ petitioner prays for and is allowed one week's time to take fresh steps by both process on respondent No. 4.

List after service of notice on respondent No. 4.

CHIEF JUSTICE

dev
28.10.13

WP(C) No. 177 of 2013

28.10.2013

HON'BLE THE CHIEF JUSTICE

Shri R Jha, Advocate, present for the writ petitioner.

Shri N Khan, Advocate, present for respondents.

Learned counsel for the writ petitioner prays for and is allowed further two weeks' time to file rejoinder affidavit.

List after two weeks.

CHIEF JUSTICE

dev
28.10.13

WP(C) No. 220 of 2013

28.10.2013

HON'BLE THE CHIEF JUSTICE

Shri R Sahu, Advocate, present for the writ petitioner.

Shri R Deb Nath, CGC, present for the respondents.

Counter affidavit has been filed on behalf of respondents No. 1 to 5. Same be taken on record.

Learned counsel for the writ petitioner prays for and is allowed four weeks' time to file rejoinder affidavit.

List after four weeks.

CHIEF JUSTICE

dev
28.10.13

WP(C) No. 244 of 2013

28.10.2013

HON'BLE THE CHIEF JUSTICE

Shri S Marpan, Advocate, present for the writ petitioner.

Shri R Deb Nath, CGC, present for the respondents.

Learned counsel for the respondents prays for and is allowed further four weeks' time to file counter affidavit.

List after four weeks.

CHIEF JUSTICE

dev
28.10.13

WP(C) No. 275 of 2013

28.10.2013

HON'BLE THE CHIEF JUSTICE

Shri AH Hazarika, Advocate, present for the writ petitioner.

Shri KP Bhattacharjee, Advocate, present for respondents No. 1 to 5.

Shri N Khan, Advocate, present for respondent No. 8.

Learned counsel for the respondents No. 1 to 5 prays for and is allowed further four weeks' time to file counter affidavit.

List after four weeks along with WP(C) No. 253 of 2013.

CHIEF JUSTICE

dev
28.10.13